

Annexure 2

Name of the corporate debtor: Siva Industries and Holdings Limited; Date of commencement of liquidation: 12.08.2021; List of stakeholders as on: 10.10.2021

List of Unsecured financial creditors (Rs. In Crores)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	International Asset Reconstruction Company Pvt. Ltd	UC001	08.09.2021	1579.12	1579.12	Term Loan, FITL, Expenses	NA	38.71%	NA	NA	0	0	-
2	Indian Renewable Energy Development Agency Limited	UC002	08.09.2021	122.26	122.26	Corporate Guarantee	NA	3.00%	NA	NA	0	0	-
3	Masdar Energy Limited	UC003	11.09.2021	1125.96	1016.86	Corporate Guarantee	NA	24.93%	NA	NA	109.1	0	-
4	Tata Capital Financial Services Limited	UC004	11.09.2021	343.34	343.34	Term Loan	NA	8.42%	NA	NA	0	0	-
5	IDBI Bank (on behalf of Rudhra Minerals Pte. Ltd)	UC005	09.09.2021	133.52	133.52	Corporate Guarantee	NA	3.27%	NA	NA	0	0	-
6	IDBI Bank (on behalf of Axccl Sunshine Limited)	UC006	09.09.2021	796.14	796.14	Corporate Guarantee	NA	19.52%	NA	NA	0	0	-
7	IDBI Bank (on behalf of Winwind Power Energy Pvt. Ltd)	UC007	09.09.2021	87.71	87.71	Corporate Guarantee	NA	2.15%	NA	NA	0	0	-
8	Bank of India*	UC006	01.09.2021	89.92	0	Corporate Guarantee	NA	NA	NA	NA	89.92	0	-
9	Punjab National Bank**	UC007	17.09.2021	381.21	0	Corporate Guarantee	NA	NA	NA	NA	381.21	0	-
	TOTAL			4659.18	4078.95	0	0	100%	0	0	580.23	0	-

*Bank of India has not submitted documents substantiating their claim. Hence their claim was rejected.

**Punjab National Bank submitted their claim after the due date. Hence, their claim was rejected.